

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

RAJYA SABHA
UNSTARRED QUESTION NO. 712
ANSWERED ON –10/02/2025

**SAFE DRINKING WATER IN FLUORIDE AFFECTED AREAS IN SPS NELLOR
DISTRICT**

712. Shri Masthan Rao Yadav Beedha:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether Government is aware that Udayagiri, Kandukur and Kanigiri Assembly constituencies in the State of Andhra Pradesh are affected by problem of fluoride;
- (b) if so, schemes sanctioned and funds allocated to these districts to provide safe drinking water by the Ministry;
- (c) whether Government is aware that low pace of progress in implementing these schemes;
- (d) if so, the reasons thereof, if not the reasons therefor; and
- (e) details of measures taken to improve progress of implementation of schemes in these districts?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI
(SHRI V. SOMANNA)

(a) to (e) : Government of India is committed to make provision for safe & potable tap water supply in adequate quantity, of prescribed quality and on a regular & long-term basis to all rural households in the country. Towards this end, in August 2019, Government of India is implementing Jal Jeevan Mission (JJM) in partnership with States to make provision of tap water supply to every rural household.

At the time of launch of JJM, out of total 95.53 Lakhs rural households in State of Andhra Pradesh, 30.74 Lakhs rural households (32.18%) of the State had tap water connections. Since then, about 39.72 Lakhs families living in rural areas have been provided with tap water connections in their homes and as on 06.02.2025, about 70.46 Lakhs (73.76%) households are having tap water connections.

As per information provided by State on JJM-IMIS, before launch of JJM, a total of 261 habitations were affected from Fluoride contamination in their water sources in the State including Udayagiri, Kandukur and Kanigiri Assembly constituencies. As on date, all the

habitations having Fluoride contamination in ground water have been reported to have been provided with safe water supply from safe sources.

Water being a state subject, the responsibility of planning, approval, implementation, operation, and maintenance of drinking water supply schemes/ works, including those under the Jal Jeevan Mission, lies with State/UT Governments. The Government of India supports the States by providing technical and financial assistance. As per the guideline of JJM, Scheme-wise fund is not provided. The details of fund provided under JJM to the State of Andhra Pradesh during last five years is as under: -

Financial Year	Fund Allocation (Rs. in crore)	Fund Drawn (Rs. in crore)	Expenditure from Central Share (Rs. in crore)
2019-20	372.64	372.64	121.62
2020-21	790.48	297.62	419.30
2021-22	3182.88	791.06	234.02
2022-23	3458.20	0	304.71
2023-24	6530.49	793.57	861.11

A number of steps have been taken to ensure to maintain the quality of the data, which includes joint discussion and finalization of annual action plan (AAP) of States/ UTs, regular review of implementation, workshops/ conferences/ webinars for capacity building and knowledge sharing, field visits by multi-disciplinary team to provide technical support, etc. The data of habitations affected with chemical contamination, status of testing is provided in public domain and can be accessed using weblink: <https://ejalshakti.gov.in/jjmreport/JJMIndia.aspx>.
